

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

278/441/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**Dr. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2018.**

NAME OF THE COMPANY: M/s. MGF Developments Ltd.

SECTION OF THE COMPANIES ACT: 441


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Alok Jain, Company Secretary for the Petitioner
Mr. Kusum Yadav, Company Prosecutor for the ROC**

ORDER

No time left. Renotify this case on 14th August, 2018.


**(Deepa Krishan)
Member(T)**


**(Dr. Deepti Mukesh)
Member(J)**